

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST
DATED 05.12.2019 (THURSDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3392 & 3542 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Jayesh h. Shah.	Mahesh Agarwal	

By Order

-sd/-
Registrar

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in